

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:158  
ANSWERED ON:28.11.2002  
POWER QUOTA FROM CENTRAL POOL TO KERALA  
SURESH KURUP

**Will the Minister of POWER be pleased to state:**

- (a) whether a number of State Governments including that of Kerala had put forward a request for enhancing the quota of power from the Central Pool;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF POWER ( SHRI ANANT G. GEETE )

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 158 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING POWER QUOTA FROM CENTRAL POOL TO KERALA.

(a) to (c) : 15% capacity from Central Sector generating stations is generally kept unallocated at the disposal of Central Government for allocation to States/UTs in a region which is reviewed from time to time keeping in view relative power shortages and emergent/seasonal requirements of the States/UTs.

Kerala (Installed Capacity (IC) – 2239 MW) is a constituent of Southern Region of which the other members are Andhra Pradesh (IC – 7316 MW), Karnataka (IC-4982 MW), Tamil Nadu (IC – 7052 MW) and Pondicherry (IC – 32.5 MW). Requests have been received from time to time from various deficit states for enhancing allocation of power from Central Pool (unallocated quota). According to information available, the details of requests received from various States including Kerala in the recent past (last 6 months) and reaction of the Government thereon are given in Annexure.

**ANNEXURE**

ANNEXURED REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 158 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING POWER QUOTA FROM CENTRAL POOL TO KERALA.

Sl. No.	Reference received from central pool (in Month/Year)	Quantum of power requested from	Action taken/Reaction of the Government
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Southern Region:

Kerala:

1. Minister of Electricity, Govt. of Kerala (July, 2002) Additional allocation of 300 MW power from Eastern Region (July, 2002) Kerala was allocated approximately 90 MW by increasing allocation from 4% to 25% in unallocated power of Central Generating stations of Southern Region w.e.f. 17.08.2002 i. Additional import from Eastern Region was not possible due to transmission constraints.  
ii. Enhancement of allocation by re-appropriation of available Eastern Region power was not possible in view of the power situation prevailing in other States.

2. Chief Minister, AP share of unallocated power of Southern Region to 100 MW (July, 2002)

Andhra Pradesh:

1. Chief Minister, AP share of unallocated power of central generating stations in Southern Region to 40% from 28% and also its share in Eastern Region (in May, 2002)

Restoration of Share in unallocated power in Southern Region and Eastern Region could not be restored as enhancement in allocation to Karnataka was necessary to help tide over its power crisis prevailing in the State at that time. On the other hand, power situation improved in AP after commissioning of units at Simhadri TPS of NTPC

2. Chief Minister, AP restoration of AP share to 40% (in July, 2002)

Request for Restoration of allocation was not found feasible due to following reasons:

- Poor monsoon resulted into high shortage conditions in Karnataka and Kerala which are predominately dependent upon hydel generation.
- AP was under drawing from central sector stations in Southern Region since May, 2002.
- Commissioning of additional generation capacity at Simhadri TPS (NTPC) fully dedicated to AP.
- Stoppage of drawal by AP from GRIDCO (Orissa) on 220 KV Upper Sileru-Balimela line w.e.f. 16.04.2002.

Karnataka:

1. Chief Minister, Karnataka share of CGS in Southern Region and additional 100 MW from Eastern Region (May, 2002)

100 MW from unallocated share of CGS in Southern Region enhanced as under:

- From 28% to 40% (about 60 MW) from unallocated share of Central Generating stations in Southern Region.
- Additional 50 MW from Eastern Region.

Tamil Nadu:

1. Minister for Allocation of Electricity, Tamil Nadu unallocated quota prevailing in other States of the region.

Minister for Allocation of Electricity, Tamil Nadu was advised to avail 100 additional 335 MW from Kayamkulam CCGT of NTPC which was under utilized. It was not possible to allocate additional power from unallocated quota due to shortages

Pondicherry:

1. Chief Secretary, Govt. of AP

i. Extension of Allocation of 45 MW from unallocated power of Southern Region was extended for six months from 1.7.2002.

Pondicherry power of Southern Region for six months from 01.07.2002  
ii. Enhancing allocation from unallocated power of Southern Region to 55 MW from 45 MW (May, 2002)

2. Chief Minister, Pondicherry power Southern Region (September, 2002) Enhancing allocation from unallocated power of Southern Region 19.9.02 (September, 2002) Due to fire in conveyor system of Neyveli Thermal Station-II on 4.9.2002, 50 MW additional power was allocated to Pondicherry w.e.f. 19.9.02 till restoration of generating units at Neyveli TS-II.

Northern Region

Haryana:

1. Chief Minister, Haryana unallocated quota (May, 2002) Additional allocation of 20 LU/day from unallocated LU/day (May, 2002) Allocation to Haryana from unallocated quota was increased from 22% (around 173 MW) to 26% (around 205 MW) w.e.f. 25.05.2002 i.e. 0.7

Punjab:

1. Member, Transmission, PSEB, Patiala quota during 24.07.2002 to 31.08.2002 meet enhanced agricultural requirement (July, 2002) Allocation of 35% unallocated quota during 31.08.2002. Allocation increased from 10% to 15% i.e. about 39 MW w.e.f. 17.08.2002 to 31.08.2002. Besides, 15% (33 MW) unallocated quota of RAPP-3 (220 MW) was also allocated to Punjab during off-peak hours w.e.f. 16.08.2002.

Himachal Pradesh:

1. Chairman, HPSEB power and 50 MW from Eastern Region for the period 01.11.2002 to 31.03.2003 (September, 2002) Allocation of 20% unallocated power and 50 MW from Eastern Region for the period 01.11.2002 to 31.03.2003 (September, 2002) Allocation of HPSEB has been allocated 12% (i.e. about 95 MW) during peak hours and 15% (i.e. about 118 MW) during off-peak hours from 01.11.2002 from unallocated quota of Northern Region.

J&K:

1. Principal Secretary, Govt. of J&K (November, 2002) Allocation of 350 MW during Ramjan period (November, 2002) Allocation of unallocated quota varying between 162 to 209 MW during different parts of the day has been made

to J & K

Western Region:

Madhya Pradesh:

1. Chief Enhancement in MP has been allocated  
Minister, MP, allocation from additional power as  
Pr.Secy.(Ener Central Sector under:  
gy), Govt. of power to the  
(i) Additional 50 MW  
MP and tune of 500 MW from Eastern Region  
Chairman, and 300 MW out via Northern Region.  
MPSEB of CSEB's share  
(ii) 90 MW out of 498  
during Rabi MW share of CSEB  
season w.e.f. 12.11.2002 (to  
(September, be reviewed after a  
2002) month).  
It was not possible  
to allocate more  
power due to  
shortages prevailing  
in other States of  
the region.

Daman, Diu and DNH

1. Administrator Request for It has been decided  
of Daman & allocating to allocate  
Diu additional 25 MW additional 25 MW from  
from Central Eastern Region after  
Stations in commissioning of  
Western Region Raipur - Rourkela 400  
(April, 2002) KV D/C line in  
December, 2002